

**COURT- II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.39 of 2010.**

**Dated: 27th<sup>h</sup> July, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

**In the matter of:**

<b>Jayaprakash Power Ventures Ltd.</b>	<b>.....</b>	<b>Appellant (s)</b>
	<b>Versus</b>	
<b>Himachal Pradesh Electricity</b>	<b>.....</b>	<b>Respondent (s)</b>

Counsel for the Appellant (s) :Mr. S.B. Upadhyay  
Mr. Jayesh Gaurav  
Mr. Pawan Upadhyay  
Mr. A.B Chugh  
Counsel for the Respondent (s) : Mr. R.K. Mehta  
Mr. Antaryami Upadhyay &  
Mr. David. A For R-2

**ORDER**

Heard learned counsel for the appellant.

Post the matter for further **hearing on 23.08.2011.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

**PK**